

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-07-2024 AT 10:30 AM**

**CP (IB) No. 145/7/HDB/2018
AND**

**IA (IBC) No. 1047 & 1048/2024 & IA (IBC) (Liq) (Progress Report) No.
01/2024 in CP (IB) No. 145/7/HDB/2018
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

The Oriental Bank of Commerce

...Financial Creditor

AND

Sriramgiri Spinning Mills Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) No. 1047/2024

Learned Counsel Mr K V Raman, for applicant present through Video Conference.

Learned Counsel Mr G Srikanth, for respondent present through Video Conference.

Mr Sivaram Prasad Bhamidi, Liquidator present through Video Conference.
Counter filed. For hearing, matter adjourned to 14.08.2024.

IA (IBC) No. 1048/2024

Learned Counsel Mr K V Raman, for applicant present through Video Conference.

Learned Counsel Mr G Srikanth, for respondent present through Video Conference.

Mr Sivaram Prasad Bhamidi, Liquidator present through Video Conference.
Counter filed. For hearing, matter adjourned to 14.08.2024.

IA (IBC) (Liq) (Progress Report) No. 01/2024

Mr Sivaram Prasad Bhamidi, Liquidator present through Video Conference.

This being an application to take 19th Progress report on record. The same is taken on record. Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)